

**Government of India**  
**Ministry of Coal**  
**Lok Sabha**  
**Unstarred Question No. 4297**  
**To be answered on 21.03.2018**  
**Coal Blocks for Non-regulated Sectors**

**4297. SHRIMATI RANJEET RANJAN:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government has taken a decision sanctioned by the Cabinet Committee on Economic Affairs to allot coal blocks for non-regulated sectors such as steel, cement, aluminium, sponge iron through auction;
- (b) if so, the amount of revenue likely to be earned as a result thereof;
- (c) the State-wise number of coal blocks proposed to be auctioned in this way; and
- (d) the number of coal blocks auctioned to private companies along with the number in which production has started?

**ANSWER**

**MINISTER OF RAILWAYS AND COAL**  
**(SHRI PIYUSH GOYAL)**

(a) to (c): Under the provisions of the Coal Mines (Special Provisions) Act, 2015, the methodology for fixing floor price for auction of coal mines for sectors like Steel, Sponge iron, Cement, Captive Power etc. has already been approved by the Government and an Order in this regard was issued on 26.12.2014. Direction of the Central Government has been issued to the Nominated Authority for the conduct of auction of 13 coal mines for the specified end use 'Iron & Steel, Cement and Captive Power Plants [excluding steel (coking)]'. In addition, direction of the Central Government has also been issued to the Nominated Authority for the conduct of auction of 6 coal mines for the specified end use 'Production of iron and steel'. The state wise number of these coal mines are as under:

Sl. No	State	Specified end use		Total
		Iron and Steel	Non-regulated Sector [Excluding Steel(Coking)]	
1	Chhattisgarh	-	3	3
2	Jharkhand	5	3	8
3	Madhya Pradesh	1	1	2

4	Maharashtra	-	3	3
5	Odisha	-	1	1
6	West Bengal	-	2	2
<b>Total</b>		<b>6</b>	<b>13</b>	<b>19</b>

Amount of revenue likely to be earned from the auction of above coal mines is dependent on final bid price (Rs. / tonne) of the successful bidder and the quantity of coal extracted.

(d): So far, 31 coal mines have been allocated by way of auction to the regulated as well as non-regulated sector under the said Act, out of which 30 have been allocated to the private sector companies. These 30 coal mines includes 5 coal mines (Gare Palma IV/7, Mandla North, Mandla South, Utkal-C and Mandakini) in respect of which notices towards termination of Coal Mine Development and Production Agreement (CMDPA)/ Vesting Order have been issued for violation of terms and conditions of Tender Document/CMDPA. Out of the 31 auctioned coal mines, mining operations have commenced / mine opening permission granted in 13 coal mines (this includes 2 coal mines Mandla North & Mandla South).

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